

ITEM NO.7

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22280/2025

[Arising out of impugned final judgment and order dated 16-08-2023 in CR MBA No. 33800/2023 passed by the High Court of Judicature at Allahabad]

DEV NARAYAN YADAV

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 136190/2025 - CONDONATION OF DELAY IN FILING IA No.136191/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 136189/2025 - EXEMPTION FROM FILING O.T.)

Date : 30-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) : Mr. Ramjee Pandey, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Post-mortem report be filed within a week.
2. List after one week.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(NAND KISHOR)  
ASSISTANT REGISTRAR